

1. SUMMONING, SITTINGS AND PROROGATION OF THE VIDHAN SABHA

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The Fifteenth Punjab Vidhan Sabha was summoned by an order of the Governor, dated the 21st March, 2017 to meet for its First (1st) Session in the Punjab Vidhan Sabha Hall, Vidhan Bhavan, Chandigarh at 2.00 P.M. on the 24th March, 2017 and it continued to meet till the 29th March, 2017 when it adjourned sine-die. It was later prorogued by an Order of the Governor dated the 17th April, 2017.

During the Session, the Sabha held three sittings.

2. PROGRAMME OBSERVED

Date	Programme observed
Friday, the 24th March, 2017 (2.00 P.M. to 4.14 P.M.)	1. Announcements made by the Secretary regarding- i) appointment of Rana Kanwar Pal Singh, MLA under Article 188 of the Constitution before whom the Members shall make and subscribe Oath/ Affirmation; ii) appointment of Rana Kanwar Pal Singh, MLA under Article 180 (1) of the Constitution of India to perform the duties of the office of the Speaker; and iii) laying a copy of the Notification dated 14.3.2017 issued by the Election Commission of India showing the names of the Members of the 15th Punjab Vidhan Sabha.

Date	Programme observed
	2. Oath or Affirmation by the Members.
Saturday, the 25th March, 2017	} Holidays
Sunday, the 26th March, 2017	
Monday, the 27th March, 2017 (2.00 P.M. to 2.47 P.M.)	1. Presentation and adoption of First Report of the Business Advisory Committee. 2. Election of Speaker.
Tuesday, the 28th March, 2017 (11.00 A.M.)	Governor's Address to the Members of the Punjab Vidhan Sabha.
Wednesday, the 29th March, 2017 (10.00 A.M. to 12.13 P.M.)	1. Obituary references to the deaths of ó <ol style="list-style-type: none"> <li data-bbox="792 953 1268 1029">i) Sardar Surjit Singh Barnala, Ex-Chief Minister; <li data-bbox="792 1058 1268 1134">ii) Sardar Gurdev Singh Badal, Ex-Minister; <li data-bbox="792 1163 1268 1239">iii) Shri Raj Kumar Khurana, Ex-Minister of State; <li data-bbox="792 1268 1240 1304">iv) Sardar Makhan Singh, Ex-MLA; <li data-bbox="792 1333 1200 1369">v) Shri Ram Lubhaya, Ex-MLA; <li data-bbox="792 1398 1268 1474">vi) Shri Rajinderpal Singh Attri, Senior Congress Leader; <li data-bbox="792 1503 1268 1539">vii) Shri Durga Singh, Freedom Fighter; <li data-bbox="792 1568 1268 1604">viii) Shri Malkiat Singh, Freedom Fighter; <li data-bbox="792 1633 1268 1669">ix) Shri Sewa Singh, Freedom Fighter; <li data-bbox="792 1698 1268 1774">x) Shri Gurbachan Singh, Freedom Fighter;

Date	Programme observed
	xi) Shri Rajinder Kumar alias Guddu, Vice Chairman, S.C. Commission;
	xii) Shri Om Puri, Veteran Actor;
	xiii) Sardarni Phulan Rani, Famous Artist;
	xiv) Shri Jasvir Singh, Soldier; and
	xv) Martyr Jagjit Singh.
	2. Announcement made by the Speaker regarding Panel of Chairmen and Governor's Address.
	3. Announcement made by the Secretary regarding Bills.
	4. Motion under Rule 16 regarding adjournment of the House sine-die. (Carried)
	5. Motion regarding constitution of Elected Committees of the Punjab Vidhan Sabha for the year 2017-18. (Carried unanimously)
	6. Financial Business-
	i) Presentation of the Supplementary Demands for Grants for expenditure of the Government of Punjab for the year 2016-17.
	ii) Discussion and Voting on Supplementary Demands for Grants for Expenditure of the Government of Punjab for the year 2016-17.

Date	Programme observed
	iii) The Punjab Appropriation Bill, 2017. (Passed)
	iv) Presentation of Vote-on-Account for expenditure of the Government of Punjab for the year 2017-18.
	v) Motion regarding Vote-on-Account for three months (viz. April, May & June, 2017). (Passed)
	vi) The Punjab Appropriation (Vote-on-Account) Bill, 2017. (Passed)
	7. Legislative Business- The Punjab Law Officers (Engagement) Bill, 2017. (Passed)

3. ELECTION OF SPEAKER

The Vidhan Sabha elected Rana Kanwar Pal Singh, MLA as Speaker on 27th March, 2017.

4. PANEL OF CHAIRMEN

On the 24th March, 2017, the Speaker nominated the following Members to serve on the Panel of Chairmen under Rule 13(1) of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly) and an announcement was made by the Hon'ble

Speaker in the House on the 29th March, 2017: -

1. Sardar Ajaib Singh Bhatti;
2. Sardar Pargat Singh;
3. Shri Aman Arora; and
4. Sardar Gurpartap Singh Wadala.

5. OBITUARY REFERENCES

References to the deaths of the following were made by the Hon'ble Speaker on the 29th December, 2017:-

1. Sardar Surjit Singh Barnala, Ex-Chief Minister;
2. Sardar Gurdev Singh Badal, Ex-Minister;
3. Shri Raj Kumar Khurana, Ex-Minister of State;
4. Sardar Makhan Singh, Ex-MLA;
5. Shri Ram Lubhaya, Ex-MLA;
6. Shri Rajinderpal Singh Attri, Senior Congress Leader;
7. Shri Durga Singh, Freedom Fighter;
8. Shri Malkiat Singh, Freedom Fighter;
9. Shri Sewa Singh, Freedom Fighter;
10. Shri Gurbachan Singh, Freedom Fighter;
11. Shri Rajinder Kumar Alias Guddu, Vice Chairman, S.C. Commission;
12. Shri Om Puri, Veteran Actor;
13. Sardarni Phulan Rani, Famous Artist;
14. Shri Jasvir Singh, Soldier; and
15. Martyr Jagjit Singh.

All the Members stood in silence for two minutes as a mark of respect to the memory of the deceased.

6. FINANCIAL BUSINESS

I. Supplementary Demands for Grants for expenditure of the Government of Punjab for the year 2016-17

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i) Supplementary Demands for grants for Expenditure of the Government of Punjab for the year 2016-17 were presented to the Sabha on the 29th March, 2017 and these were discussed and voted on the same day.

There were 28 Demands in all totalling a sum of Rs. 2,51,99,79,57,000/-

The Demands were put to the vote of the House and carried.

ii) The Punjab Appropriation Bill, 2017 (No. 1-PLA-2017) in respect of Supplementary Demands voted upon by the Sabha on the 29th March, 2017 and expenditure charged on the Consolidated Fund of the State of Punjab was introduced on the 29th March, 2017.

The Bill was passed on 29th March, 2017.

II. The Vote-on-Account for the year 2017-18 (For three months i.e. April, May and June, 2017)

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i) The Vote-on-Account Budget for the year 2017-18 (for three months i.e. April, May and June, 2017) was presented to the House on the 29th March, 2017 and discussed and voted upon on the same day on the Motion moved by the Finance Minister that Vote-on-Account for the three months (viz. April, May and June, 2017) amounting to Rs. 2,93,89,89,76,000/-, as in the schedule be taken into consideration at once and passed.

The motion was put to the vote of the House and carried.

ii) The Punjab Appropriation (Vote-on-Account) Bill, 2017 (Bill No. 2-PLA-2017) in respect of Vote-on-Account for three months i.e. April, May and June, 2017, was introduced on 29th March, 2017.

The Bill was passed on the same day.

7. LEGISLATION

The Sabha transacted Financial Business and Legislative Business on 29-3-2017.

I. Official Bills

The Sabha passed three Bills in all (including two Appropriation Bills and one Principal Bill).

II. Non-Official Bills

NIL

TABLE

Sr No	Title of the Bill	Minister Introducing	Date of Introduction	Date of Consideration	Number of Speeches				Time taken in Minutes				Amendments Proposed				Amendments not moved/ withdrawn/ held out of order/ leave refused				Amendments Carried				Total time taken in minutes for the disposal of the Bills	Date of Passing	Remarks	
					Try.	SAD	BJP	IND	Try.	AAP	SAD	BJP	IND	Try.	AAP	SAD	BJP	IND	Try.	AAP	SAD	BJP	IND					
1.	The Punjab Appropriation Bill 2017	Minister for Finance	29-03-20	29-03-2017	1	1	-	-	12	1	2	-	-	-	-	-	-	-	-	-	-	-	-	-	-	15	29-03-2017	
2.	The Punjab Appropriation (Vote-on-Account) Bill 2017	Minister for Finance	29-03-20	29-03-2017	1	-	-	-	3	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	3	29-03-2017	
3.	The Punjab Law Officers (Engagement) Bill, 2017	Chief Minister	29-03-20	29-03-2017	1	1	-	-	3	1/4	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	3 1/2	29-03-2017	

8. SYNOPSIS OF BILLS PASSED BY THE VIDHAN SABHA

1. The Punjab Appropriation Bill, 2017.

(Introduced and passed on the 29th March, 2017)

This Bill provides for the appropriation out of the Consolidated Fund of the State of Punjab of the sums required to meet the Supplementary Grants made by the Legislative Assembly for the expenditure, for the Financial Year 2016-2017.

2. The Punjab Appropriation (Vote-on-Account) Bill, 2017.

(Introduced and passed on the 29th March, 2017)

This Bill provides for the appropriation from and out of the Consolidated Fund of the State of all money required to meet the expenditure charged on the Consolidated Funds and the grants made in advance (Vote-on-Account) by the Legislative Assembly in respect of the estimated expenditure of the State Government, for a part of the Financial Year 2017-2018.

3. The Punjab Law Officers (Engagement) Bill, 2017

(Introduced and passed on the 29th March, 2017)

This Bill seeks to provide for system of engagement of Law Officers in the office of Advocate General in a transparent, fair and objective manner and for matters connected therewith or incidental thereto.

9. RESOLUTION

The following Resolution was moved on the 29th March, 2017 by the Parliamentary Affairs Minister:-

"WHEREAS the elections to the ó

- i) Committee on Public Accounts;
- ii) Committee on Estimates;
- iii) Committee on Public Undertakings; and
- iv) Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes,

for the year 2017-18, are to be held before the 31st March, 2017; and

WHEREAS the time left at the disposal of the House is extremely short and it is not possible to conduct in the normal course, the elections to these Committees;

NOW, therefore, this House authorizes the Speaker, Punjab Vidhan Sabha, to nominate the Members of the aforesaid Committees for the aforesaid year, keeping in view the proportionate strength of various parties/ groups in the House;

This House further resolves that for the above purpose, the rules of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly) relating to the elections to the said Committees for the year 2017-18 which are inconsistent with or contrary to the above resolution shall stand suspended".

The motion was put to the vote of the House and carried unanimously.

10. PAPERS RE-LAID / LAID

Sr. No.	By whom Re-Laid/Laid	Date on which Re-Laid/Laid	Subject
1	2	3	4
1.	Minister for Parliamentary Affairs	29-03-2017	<p>1. i) Report of the Comptroller and Auditor General of India on State Finances for the year 2015-16-Govt. of Punjab;</p> <p>ii) Report of the Comptroller and Auditor General of India on Public Sector Undertakings (Social, General and Economic Sectors) for the year 2015-16-Govt. of Punjab;</p> <p>iii) Report of the Comptroller and Auditor General of India on Revenue Sector for the year 2015-16 -Govt. of Punjab;</p> <p>iv) Report of the Comptroller and Auditor General of India on Social, General and Economic Sectors (Non-Public Sector Undertakings) for the year 2015-16 -Govt. of Punjab;</p> <p>v) Finance Accounts of Govt. of Punjab (Volume-1 and Volume-II) for the year 2015-16; and</p> <p>vi) Appropriation Accounts of Govt. of Punjab for the year 2015-16, as required under Article 151 (2) of the Constitution of India.</p>

1	2	3	4
			<ol style="list-style-type: none"><li data-bbox="776 415 1276 621">2. The 33rd Annual Report of the Punjab State Forest Development Corporation Ltd., for the Year 2015-16, as required under Section 619-A of the Companies Act, 1956.<li data-bbox="776 646 1276 982">3. The Annual Administrative Reports of the Punjab Scheduled Castes Land Development & Finance Corporation for the years 2013-14 and 2014-15, as required under Section 27(6) of the Punjab Scheduled Castes Land Development and Finance Corporation Act, 1970.<li data-bbox="776 1008 1276 1251">4. The 20th Annual Report of the Punjab State Container & Warehousing Corporation Ltd.(CONWARE) for the year 2014-15, as required under Section 619-A of the Companies Act, 1956.<li data-bbox="776 1276 1276 1520">5. The Annual Report of the Punjab Agricultural University, Ludhiana for the Year 2014-15, as required under Section 39(3) of the Haryana and Punjab Agricultural Universities Act, 1970.<li data-bbox="776 1545 1276 1806">6. The Annual Audit Report of the Patiala Urban Planning & Development Authority for the year 2014-15, as required under Section 53(1) of the Punjab Regional & Town Planning and Development Act, 1995.

1	2	3	4
			<ol style="list-style-type: none"><li data-bbox="777 415 1278 716">7. The Annual Statement of Accounts of the Bathinda Development Authority, Bathinda (BDA) for the years 2013-14 and 2014-15, as required under Section 53(5) of the Punjab Regional & Town Planning and Development Act, 1995.<li data-bbox="777 743 1278 1003">8. The Annual Report & Accounts of the Punjab Ex-Servicemen Corporation for the year 2015-16, as required under Section 23(6) of the Punjab Ex-Servicemen Corporation (PESCO) Act, 1978.<li data-bbox="777 1031 1278 1291">9. The Annual Statement of Accounts & Audit Report of the Punjab State Electricity Regulatory Commission for the year 2014-15, as required under Section 104(4) of the Electricity Act, 2003.<li data-bbox="777 1318 1278 1535">10. The 12th Annual Report & Accounts of the Neem Chameli Tourist Complex Ltd. for the year 2014-15, as required under Section 619-A of the Companies Act, 1956.<li data-bbox="777 1562 1278 1770">11. The 12th Annual Report & Accounts of the Gulmohar Tourist Complex (Holiday Home) Ltd. for the year 2014-15, as required under Section 619-A of the Companies Act, 1956.

1	2	3	4
			<p>12. The 11th Annual Report & Accounts of the Amritsar Hotel Ltd. for the year 2013-14, as required under Section 619-A of the Companies Act, 1956.</p> <p>13. The Annual Statement of Accounts of the Jalandhar Development Authority, Jalandhar (JDA) for the year 2014-15, as required under Section 53(5) of the Punjab Regional & Town Planning & Development Act, 1995.</p> <p>14. The Annual Administrative Report of the Patiala Urban Planning & Development Authority (PDA) for the year 2013-14, as required under Section 54(2) of the Punjab Regional & Town Planning & Development Act, 1995.</p> <p>15. The Annual Statement of Account of the Amritsar Development Authority, Amritsar for the year 2014-15, as required under Section 53(5) of the Punjab Regional & Town Planning & Development Act, 1995.</p> <p>16. The 16th Annual Report of the Punjab State Bus Stand Management Company Ltd. (PUNBUS) for the year 2010-11, as required under Section 619-A of the Companies Act, 1956.</p>

1	2	3	4
			17. The Annual Report of the Punjab State Human Rights Commission for the year 2013-14, as required under Section 28 of the Human Rights Act, 1993.
			18. The Annual Accounts & Audit Report of the PEPSU Road Transport Corporation, Patiala (PRTC) for the year 2013-14, as required under Section 33(4) of the Road Transport Corporation Act, 1950 alongwith statement showing the reasons for delay in laying the above said Report.

11. REPORTS PRESENTED/LAID

By whom presented/laid	Date on which presented/laid	Subject
1.	2.	3.
<i>BUSINESS ADVISORY COMMITTEE</i>		
Speaker	27-03-2017	First Report of the Business Advisory Committee.

12. OTHER MOTIONS

Sr. No.	Minister / Member moving	Moved on	Discussed on	Subject	Remarks/ Decision
1.	2.	3.	4.	5.	6.
1.	Minister for Parliamentary Affairs	27-3-2017	27-3-2017	Adoption of the recommendations contained in the First Report of the Business Advisory Committee.	Carried
2.	Minister for Parliamentary Affairs	29-3-2017	29-3-2017	Motion under Rule 16 regarding Adjournment of House sine-die.	Carried

13. CALLING ATTENTION NOTICES UNDER RULE 66

Calling Attention Notices No. 1 to 5 to matters of urgent public importance were received which were filed by the orders of the Speaker due to not fulfilling the time period under Rule 66(2) of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly).

14. COMPARATIVE STATEMENT OF SPEECHES MADE AND TIME TAKEN

	Number of speeches made by			Time taken by				
	Treasury Benches		Members of Aam Aadmi Party and Lok Insaaf Party	Members of Shiromani Akali Dal	Treasury Benches		Members of Aam Aadmi Party and Lok Insaaf Party	Members of Shiromani Akali Dal
	Members excluding Ministers	Ministers			Members excluding Ministers	Ministers		
1	2		3	4	5	6	7	8
					H.M.	H.M.	H.M.	H.M.
1	2		5	1	0.01	0.10	0.12	0.02
11.50%	22.00%		55%	11.50%	04%	40%	48%	08%

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Notes:

1. Observations/Statements/Rulings etc. made by the Chair and time taken thereon are not included in the above Statement.
2. Question Hour has been excluded from the Statement.
3. Speeches made and time taken by the Chief Parliamentary Secretaries have been included in the category of Ministers.
4. Time taken on Divisions, Adjournment Motions, Call Attention Notices, Privilege Motions, No Confidence Motions, Points of Order, Personal Explanations, Congratulatory Speeches, Presentation of Reports and other such Papers etc., if any, is also excluded from the Statement.

**15. FIGURES RELATING TO QUESTIONS
(FIRST SESSION OF 15TH VIDHAN SABHA)**

1. Total no. of sittings of the Sabha	3
2. Total No. of Notices of Starred Questions received	9
No. of Starred Questions admitted	Nil
No. of Starred Questions admitted	Nil
Total No. of Unstarred Questions Admitted	Nil
Short Notice Questions	Nil
3. Total No. of sittings at which Questions were not taken up	3
4. Total No. of Members from whom Notices were received	4
5. Total No. of Questions placed on the Order Paper	Nil
Starred Questions	Nil
Unstarred Questions	Nil
Short Notice Questions	Nil
6. Total No. of Starred Questions to which oral answers were given	Nil
7. Total No. of Starred Questions deemed to have been answered under Rule 38	Nil
8. Total No. of Starred Questions converted into Unstarred Questions	Nil
9. Total No. of Unstarred Questions replied to	Nil
10. Total No. of Starred Questions Postponed	Nil
11. Number of Starred Questions which were Not Put	Nil
12. Maximum No. of Questions addressed to any one Minister	Nil
13. Maximum No. of Questions orally answered by any one Minister	Nil

16. WALK-OUT

Sr. No.	Date	Member(s)	Occasion
1.	2.	3.	4.
1.	27.03.2017	Members of Aam Aadmi Party and Lok Insaaf Party present in the House.	As a protest against postponment of the discussion on the Governor's Address

17. DHARNA

Sr. No.	Date	Member(s) Sitting on Dharna	Occasion
1.	2.	3.	4.
1.	29.03.2017	Members of Aam Aadmi party and Lok Insaaf Party, present in the House except Sardar Harvinder Singh Phoolka,	As a protest against not being allowed by the Hon'ble Speaker to speak from another Leader of the Opposition. seat instead of seat allotted to the Members of Lok Insaaf Party in the House.

18. UNPARLIAMENTARY/UNDESIRABLE EXPRESSION

Sr. No.	Expression	Occasion	Debate Dated
1	2	3	4
1	<p>ਸਥਾਨਕ ਸਰਕਾਰ ਮੰਤਰੀ (ਸਰਦਾਰ ਨਵਜੋਤ ਸਿੰਘ ਸਿੱਧੂ):- ਤੁਸੀਂ ਲੋਕਾਂ ਕੋਲ ਵੀ ਬੜੀਆਂ ਚੀਕਾਂ ਮਾਰੀਆਂ ਤੇ ਲੋਕਾਂ ਨੇ ਤੁਹਾਨੂੰ ਝੱਗ ਵਾਂਗੂ ਬਿਠਾ ਦਿੱਤਾ।</p> <p>Local Govt. Minister (Sardar Navjot Singh Sidhu): You wailed before the people but they snubbed you completely.</p>	<p>Used with reference to a political party</p>	27.03.2017

APPENDIX-I

BULLETINS PERTAINING TO THE FIRST SESSION, 2017

BULLETIN NO. 1

Friday, the 24th March, 2017

(From 2.00 P.M to 4.14 P.M)

1. Announcement by the Secretary

The Secretary made the following announcement :-

" I have the honour to inform the House that the Governor has been pleased to appoint Rana Kanwar Pal Singh , in exercise of the powers conferred upon him by virtue of Article 188 of the Constitution of India, to be the person before whom every Member of the Fifteenth Punjab Vidhan Sabha, shall before taking his/her seat make the prescribed oath/affirmation.

I have also the honour to inform the House that Governor has been pleased to appoint Rana Kanwar Pal Singh, M.L.A , in exercise of the powers conferred upon him by virtue of clause (1) of Article 180 of the Constitution of India, to perform the duties of the office of the Speaker of the Fifteenth Punjab Vidhan Sabha, till the election of the Speaker is held under Article 178."

(Then, Rana Kanwar Pal Singh occupied the Chair as Pro-tem Speaker.)

2. Announcement by the Secretary

The Secretary made the following announcement :-

"Before I request the Hon'ble Members for taking oath , I beg to lay on the table of the House, a copy of the notification issued on 14th March, 2017 by the Election Commission of India showing the names of the Members of the Fifteenth Punjab Vidhan Sabha duly elected in the General Elections of 2017."

3. Oath/Affirmation by the Members

The Hon'ble Members were administered oath, one by one , in the following order :-

1. Leader of the House, Chief Minister
2. Cabinet Ministers
3. State Ministers
4. Leader of the Opposition
5. Lady Members
6. Remaining Members, District -wise

In all 114 Members took oath, out of them 111 Members in Punjabi, one Member in Hindi and two Members took oath in English .

The House, then, adjourned till 02.00 P.M on Monday, the 27th March, 2017.

BULLETIN NO. 2

Monday, the 27th March, 2017

(From 2.00 P.M to 2.47 P.M)

1. First Report of Business Advisory Committee

The Hon'ble Speaker presented to the House the First Report of the Business Advisory Committee regarding the business to be transacted by the Punjab Vidhan Sabha in its sitting from 27th March, 2017 to 29th March, 2017.

The following motion moved by the Parliamentary Affairs Minister was put to the vote of the House and carried:-

"That this House agrees with the recommendations contained in the First Report of the Business Advisory Committee."

2. Election of the Speaker

The Chief Minister moved "That Rana Kanwar Pal Singh, M.L.A, who is Member of the Punjab Vidhan Sabha and is present in the House be elected as Speaker of the Vidhan Sabha."

Shri Brahm Mohindra, Parliamentary Affairs Minister seconded the motion.

As the name of no other Member was proposed for the office of the Speaker, Rana Kanwar Pal Singh was declared elected as Speaker unanimously.

The Chief Minister Capt. Amarinder Singh, Shri Brahm Mohindra, Parliamentary Affairs Minister, Sardar Ajit Singh Kohar, Member, Shiromani Akali Dal and Shri Dinesh Singh, Member, Bharatiya Janata Party went to the podium of the Speaker, congratulated and formally installed Rana Kanwar Pal Singh in the Chair.

3. Walk out

The Members of Aam Aadmi Party and Lok Insaaf Party, present in the House, staged a walk-out from the House as a mark of protest against

postponement of discussion on Governor's address.

4. Congratulatory Speeches

First of all, the Chief Minister felicitated Rana Kanwar Pal Singh on his being elected as the Speaker of the House unanimously. Thereafter, the following Members also made congratulatory speeches:-

1. Sardar Ajit Singh Kohar, Shiromani Akali Dal;
2. Shri Som Parkash, Bharatiya Janata Party;
3. Sardar Manpreet Singh Badal, Finance Minister;
4. Sardar Charanjit Singh Channi, Technical Education Minister; and
5. Sardar Navjot Singh Sidhu, Local Government Minister

Thereafter , the Hon'ble Speaker thanked the Leader of the House, Capt. Amarinder Singh and all other respected Members of the House for congratulating him on his unanimous election as the Speaker . He stressed on the need of cooperation from the Members to make the working of the House effective, to strengthen good parliamentary traditions by following healthy and constructive conventions, co-operation of the new Members to run the House as per rules and regulations and media following the constructive approach, publish good debates and discussions prominently.

The House, then, adjourned till 11.00 A.M on Tuesday, the 28th March, 2017.

BULLETIN NO. 3

Wednesday, the 29th March, 2017

(From 10.00 A.M to 12.13 P.M)

1. Obituary References

1. Sardar Surjit Singh Barnala, Ex-Chief Minister ;
2. Sardar Gurdev Singh Badal, Ex-Minister ;
3. Shri Raj Kumar Khurana, Ex-Minister of State ;
4. Sardar Makhan Singh, Ex-M.L.A ;
5. Shri Ram Lubhaya, Ex-M.L.A ;
6. Shri Rajinder Pal Singh Attri, Senior Congress Leader ;
7. Shri Durga Singh, Freedom Fighter ;
8. Shri Malkiat Singh, Freedom Fighter ;
9. Shri Sewa Singh, Freedom Fighter ;
10. Shri Gurbachan Singh, Freedom Fighter ;
11. Shri Rajinder Kumar alias Guddu, Vice Chairman, S.C Commission ;
12. Shri Om Puri, Veteran Actor ;
13. Sardarni Phulan Rani, Famous Artist ;
14. Shri Jasveer Singh, Soldier ; and
15. Martyr Jagjeet Singh.

The Hon'ble Speaker paid rich tributes to the above mentioned great personalities and informed the House that condolence messages would be sent to the bereaved families.

The House stood in silence for two minutes as a mark of respect to the departed souls.

2. Adjournment of the House for a short while

After paying tributes, the House was adjourned as a mark of respect by the Hon'ble Speaker till 10.45 A.M.

3. Announcement by the Hon'ble Speaker

i) Regarding Panel of Chairmen

The Hon'ble Speaker made an announcement under Rule 13 (1) of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly) regarding nomination of following Members to serve on the Panel of Chairmen:-

1. Sardar Ajaib Singh Bhatti;
2. Sardar Pargat Singh;
3. Shri Aman Arora;
4. Sardar Gurpartap Singh Wadala.

ii) Regarding Governor's Address

In pursuance of Rule 18 of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly), the Hon'ble Speaker informed the House that the Governor had been pleased to address the Punjab Vidhan Sabha on 28th March, 2017 at 11.00 A.M under Article 176 (1) of the Constitution of India. The Hon'ble Speaker laid a copy of the address on the Table of the House.

4. Announcement by the Secretary

The Secretary laid on the Table of the House a statement showing the Bills which were passed by the 14th Vidhan Sabha during its 13th and 15th Session, which have since been assented to by the Governor.

5. Papers laid on the Table

The Parliamentary Affairs Minister laid on the table of the House Papers as mentioned at Sr. No. 1 to 18 shown under Item no. III in today's list of

Business.

6. Motion Under Rule 16

The following motion moved by the Parliamentary Affairs Minister was put to the vote of the House and carried:

"That the Vidhan Sabha (Assembly) at its rising this day shall stand adjourned sine-die."

7. Motion regarding constitution of Elected Committees for the Year 2017-18

The following motion moved by the Parliamentary Affairs Minister was carried unanimously:

" WHEREAS the elections to the -

1. Committee on Public Accounts;
2. Committee on Estimates;
3. Committee on Public Undertakings; and
4. Committee on Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes for the year 2017-18 are to be held before 31st March, 2017; and

WHEREAS the time left at the disposal of the House is extremely short and it is not possible to conduct in the normal course, the election to these Committees;

Now, therefore, this House authorizes the Speaker, Punjab Vidhan Sabha to nominate the Members of the aforesaid Committees for the aforesaid year, keeping in view the proportionate strength of various Parties/ Groups in the House ;

This House further resolves that for the above purpose, the rules of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly) relating to the elections to the said Committees

for the year 2017-18 which are inconsistent with or contrary to the above resolution shall stand suspended."

8. Financial Business

- (i) The Finance Minister presented the Supplementary Demands for Grants for the expenditure of the Government of Punjab for the year 2016-17.
- (ii) Supplementary Demands for Grants for Expenditure of the Government of Punjab for the year 2016-17.

1) Discussion on the estimates of the expenditure charged on revenue of the State;

2) Voting on the Demands for Supplementary Grants .

Demand No. 1 to 15 , 17 to 19, 21 to 30 as listed in the list of Business were collectively put to the vote of the House and carried.

The following Members took part in the discussion on Supplementary Demands and spoke for the time as mentioned against their names :-

- | | | |
|----|---|------------|
| 1) | Captain Amarinder Singh, Chief Minister | 01 minute |
| 2) | Sardar Harvinder Singh Phoolka,
Leader of Opposition | 03 minutes |
| 3) | Sardar Sukhpal Singh Khaira,
Aam Aadmi Party | 03 minutes |

iii) The Punjab Appropriation Bill, 2017

The Finance Minister introduced The Punjab Appropriation Bill, 2017 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

During clause-wise consideration of the Bill, Clauses 2 to 4 collectively, Schedule, Clause 1 and Title were put to the vote of the House and carried unanimously.

The following Members took part in the discussion on Bill and spoke for the time as mentioned against their names :

- 1) Sardar Manpreet Singh Badal, Finance Minister 09 minutes
- 2) Sardar Harvinder Singh Phoolka, Leader of Opposition 01 minute
- 3) Sardar Parminder Singh Dhindsa, Shiromani Akali Dal 02 minutes

The motion moved by the Finance Minister that "The Punjab Appropriation Bill, 2017 be passed" was put to vote of the House and carried unanimously.

iv) Presentation of Vote-on-Account for Expenditure of the Government of Punjab for the year 2017-18

The Finance Minister presented the Vote-on-Account for Expenditure of the Government of Punjab for the year 2017-18 for three months (viz. April, May and June, 2017).

The following Members took part in the discussion on Vote-on-Account and spoke for the time as mentioned against their names :

- 1) Sardar Sukhpal Singh Khaira, Aam Aadmi Party 04 minutes
- 2) Rana Gurmeet Singh Sodhi, Indian National Congress 01 minute

v) Motion regarding Vote-on-Account for three months

The Finance Minister moved that "Vote-on-Account for three months (viz. April, May and June, 2017) amounting to Rs. 293,89,89,76,000/- as appended in the schedule attached be taken into consideration at once and passed."

The motion was carried.

vi) The Punjab Appropriation (Vote-on-Account) Bill, 2017

The Finance Minister introduced The Punjab Appropriation (Vote-on-Account) Bill, 2017 and moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried unanimously.

During clause-wise consideration of the Bill, Clauses 2 to 4 collectively, Schedule, Clause 1 and Title were put to the vote of the House and carried unanimously.

The motion moved by the Finance Minister that "The Punjab Appropriation (Vote-on- Account) Bill, 2017 be passed " was put to the vote of the House and carried unanimously.

9. Legislative Business

The Punjab Law Officers (Engagement) Bill, 2017

The Chief Minister introduced the Punjab Law officers (Engagement) Bill, 2017 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

During clause-wise consideration of the Bill, Sub-Clause (2) of Clause 1, Clauses 2 to 12 collectively, Sub-Clause 1 of Clause 1 and Title were put to the vote of the House and carried.

The motion moved by the Chief Minister that "The Punjab Law officers (Engagement) Bill, 2017 be passed" was put to the vote of the House and carried.

Sardar Harpal Singh Cheema, MLA, Aam Aadmi Party spoke in respect of Bill for half a minute.

10. Dharna

Besides Sardar Harvinder Singh Phoolka, Leader of Opposition, all the Members of Aam Aadmi Party and Lok Insaaf Party, present in the House, squatted in protest in the well of the House for not being allowed by the Hon'ble Speaker to speak from another seat instead of seat allotted to the Members of Lok Insaaf Party in the House.

The House then adjourned sine-die.

APPENDIX-II

COMMITTEE NOMINATED BY THE SPEAKER

BUSINESS ADVISORY COMMITTEE

(Nominated on 24th March, 2017 under Rule 208(1))

-
- | | |
|---|---------------------|
| 1. Rana Kanwar Pal Singh, Speaker | Ex-officio Chairman |
| 2. Shri Brahm Mohindra, Minister for
Parliamentary Affairs; | Member |
| 3. Sardar Manpreet Singh Badal, Minister for Finance; | Member |
| 4. Smt. Aruna Chaudhary, Minister of State for Education; | Member |
| 5. Sardar Harvinder Singh Phoolka, MLA &
Leader of Opposition; and | Member |
| 6. Rana Gurmeet Singh Sodhi, MLA. | Member |

SPECIAL INVITEE

Sardar Parminder Singh Dhindsa, MLA.

(i)

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OF
BUSINESS TRANSACTED
BY THE
15TH PUNJAB VIDHAN SABHA
DURING
ITS FIRST SESSION, 2017
WITH
APPENDICES CONTAINING DAILY BULLETINS
AND
COMMITTEE OF THE VIDHAN SABHA



PUNJAB VIDHAN SABHA SECRETARIAT,
CHANDIGARH.
August, 2017

PREFACE

The following pages contain Resume of Business transacted by the Fifteenth Vidhan Sabha during its First Session, 2017 held from 24th March 2017 to 29th March 2017 together with the Bulletins issued daily after the adjournment of the Sitting of the Sabha.

2. It is hoped that the publication would be found useful by the Members and others who may wish to know in detail what work was done by the Vidhan Sabha in the above mentioned Session.
3. Any suggestion for further improvement of this publication in future would be very gratefully welcomed.

Chandigarh:
18th August 2017

SHASHI LAKHANPAL MISHRA
SECRETARY

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